



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.01.2024

NOTICE

Please take notice that the following matters adjourned in the Court-III on 16th, 17th & 18th January, 2024, are as follows. The next dates of Hearing are indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 04 of 2021 (PH)	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	16.01.2024	05.02.2024
2.	Comp. App. (AT) (Ins) No. 702 of 2023 (PH)	State Bank of India Vs. Mohit Chawla & Ors.	17.01.2024	01.02.2024
3.	Comp. App. (AT) (Ins) No. 811 of 2023 (PH)	Masyc Projects Pvt. Ltd. Vs. Hiranmaye Energy Ltd.	18.01.2024	02.02.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar